

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 840-841 OF 2003

ONGOLE RAVIKANTH

Appellant (s)

VERSUS

STATE OF A.P.

Respondent(s)

Date: 26/05/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE DEEPAK VERMA
(VACATION BENCH)

For Appellant(s) Mr. A.D.N. Rao, Adv.
Mr. A. Subba Rao, Adv.

For Respondent(s) Mr. V.Prabhakar Rao, Adv.
for Mrs.D. Bharathi Reddy, Adv.

UPON being mentioned the Court made the following
ORDER

As prayed by learned counsel for the appellant, list this matter in
the next week.

(Ajay Kr. Jain)
Court Master

(Indu Satija)

Court Master